

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 235
(IB)-420(ND)/2017
CA/725/2019, CA/1161/2019, 3796/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys ... **Applicant/Petitioner**
Versus
M/s. Sandeep Axles Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Arun Saxena and Ms. Nalini Advocates for the Liquidator

ORDER

Renotify on 30.04.2021.


(T.S SINGH)
COURT OFFICER